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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/257/ (IB)/2017
NAME OF THE PETITIONER(S) : GANGES INTERNATIONAL PVT LTD
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. SORESH H
Anupama kumar

Counsel for Respondent
counsel for petitioner
(giving change of vakalat)

[Signature]
Anupama kumar

ORDER

Counsel for petitioner present. Counsel for respondent also present and submitted that long back, before the Hon'ble High Court they have been engaged. There are no fresh instructions from the petitioner. However, the counsel for respondent submitted that Mr.Ravi Raghunath has been engaged by the petitioner by change of vakalat. The Registry is directed to issue notice to the counsel on record Mr.Ravi Raghunath. Last and final opportunity is granted to the petitioner and his counsel for appearance in the matter, failing which appropriate order will be passed. Put up on 20.07.2017 at 02.30 P.M.

[Signature]
(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

[Signature]
(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))